

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1501**  
ANSWERED ON 05/08/2024

**HOUSES CONSTRUCTED UNDER PMAY**

**1501. SHRI A. A. RAHIM**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of houses constructed in the last five years under Pradhan Mantri Awas Yojana (PMAY);
- (b) the number of States which are implementing housing schemes by integrating Government scheme, the amount given by each State for these projects; and
- (c) whether Government is willing to increase the share of the scheme considering inflation and other economic repercussions?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI TOKHAN SAHU)

- (a) to (c): 'Land' and 'Colonisation' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

This Ministry sanctions the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. Government of India provides its fixed share as Central Assistance of ₹1.0 lakh under In-Situ Slum Redevelopment (ISSR), ₹1.5 lakh for Affordable Housing in Partnership (AHP) and Beneficiary Led Individual Construction or Enhancement (BLC) verticals of PMAY-U. Different States/UTs contributes different State share as per their policy. Under CLSS vertical of PMAY-U, an interest subsidy up to ₹2.67 lakh per house was provided for beneficiaries of Economically Weaker Sections (EWS)/Low Income Group (LIG) and Middle Income Group (MIG) category. The remaining cost of the house as per DPR is shared by States/UTs/Urban Local Bodies (ULBs)/Beneficiaries. PMAY-U guidelines promote convergence with other Central/State schemes.

Based on project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.40 lakh have been grounded and

85.43 lakh are completed/delivered to the beneficiaries in urban areas so far. The remaining houses are at different stages of construction. The scheme has been extended till 31.12.2024, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released and State share since inception is at Annexure.

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**State/UT-wise details of houses sanctioned, grounded, completed/delivered to the beneficiaries along with Central Assistance released and State share since inception under PMAY-U**

S. No.	Name of the State/UT	Physical Progress of Houses (Nos.)			Financial Progress in respect of Central Assistance (₹ in crore)		State share approved
		Sanctioned	Grounded	Completed/Delivered	Sanctioned	Released	
1	Andhra Pradesh	21,37,028	19,90,937	9,79,620	32,568.27	23,800.26	13,539.94
2	Bihar	3,14,477	3,05,811	1,48,063	4,950.45	3,368.00	1,499.02
3	Chhattisgarh	3,02,663	2,89,329	2,39,645	4,810.98	4,088.81	2,931.61
4	Goa	3,146	3,146	3,145	74.76	75.04	0.10
5	Gujarat	10,05,204	9,84,304	9,18,493	21,064.34	19,805.76	9,345.98
6	Haryana	1,15,034	93,153	68,140	2,171.64	1,673.50	568.21
7	Himachal Pradesh	12,758	12,670	10,715	215.95	202.02	25.43
8	Jharkhand	2,29,156	2,13,543	1,43,350	3,603.31	2,987.87	2,364.25
9	Karnataka	6,38,121	5,73,205	3,69,566	10,614.43	7,168.29	9,346.84
10	Kerala	1,67,322	1,47,916	1,23,626	2,781.18	2,293.45	3,397.85
11	Madhya Pradesh	9,61,147	9,49,468	8,04,646	15,930.45	15,284.69	11,886.03
12	Maharashtra	13,64,923	11,17,596	8,55,447	25,548.21	19,323.37	8,251.46
13	Odisha	2,03,380	1,81,129	1,48,558	3,176.98	2,479.75	1,888.23
14	Punjab	1,32,235	1,16,674	84,465	2,342.54	1,825.79	222.82
15	Rajasthan	3,19,863	2,66,843	1,93,231	5,891.46	4,693.97	1,376.48
16	Tamil Nadu	6,80,347	6,63,642	5,70,674	11,185.30	10,134.92	12,440.07
17	Telangana	2,50,084	2,44,219	2,24,679	4,475.66	3,718.27	9,842.51
18	Uttar Pradesh	17,76,823	17,33,290	15,67,031	27,962.68	26,411.68	18,184.61
19	Uttarakhand	64,391	60,267	34,612	1,176.51	940.86	631.15
20	West Bengal	6,68,953	6,13,489	4,01,242	10,773.50	7,675.93	13,207.32
<b>Sub-total (States)</b>		<b>1,13,47,055</b>	<b>1,05,60,631</b>	<b>78,88,948</b>	<b>1,91,318.59</b>	<b>1,57,952.25</b>	<b>1,20,949.91</b>
21	Arunachal Pradesh	8,499	8,070	7,851	182.38	161.18	24.87
22	Assam	1,76,643	1,61,034	1,03,670	2,674.26	2,065.73	891.37
23	Manipur	56,037	48,658	14,712	841.39	471.91	-
24	Meghalaya	4,758	3,794	1,633	72.35	43.31	0.16
25	Mizoram	39,605	39,215	11,133	607.8	447.22	1.67
26	Nagaland	31,860	31,841	23,333	503.91	393.41	11.53
27	Sikkim	316	316	202	6.13	7.09	-
28	Tripura	92,854	84,916	74,167	1,494.35	1,273.47	254.55
<b>Sub-total (N.E. States)</b>		<b>4,10,572</b>	<b>3,77,844</b>	<b>2,36,701</b>	<b>6,382.57</b>	<b>4,863.31</b>	<b>1,184.15</b>
29	A&N Islands	376	376	47	5.84	2.93	53.27
30	Chandigarh	1,256	1,256	1,256	28.78	28.78	-
31	D&NH and D&D	9,947	9,947	9,230	214.4	200.27	103.49
32	Delhi	29,976	29,976	29,976	692.53	692.53	-
33	J&K	47,040	42,942	24,622	724.94	483.48	72.55
34	Ladakh	1,307	1,014	843	30.22	24.05	6.79
35	Lakshadweep	-	-	-	-	-	-
36	Puducherry	15,995	15,308	10,026	254.12	223.19	219.42
<b>Sub-total (UTs)</b>		<b>1,05,897</b>	<b>1,00,819</b>	<b>76,000</b>	<b>1,950.84</b>	<b>1,655.23</b>	<b>455.52</b>
<b>Grand Total</b>		<b>118.64 Lakh</b>	<b>114.40 Lakh*</b>	<b>85.43 Lakh*</b>	<b>2.00 Lakh Cr.</b>	<b>1.64 Lakh Cr.</b>	<b>1.23 Lakh Cr.</b>

\* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.